

**Setting up of T.V. Relay Centre at
Harsley Hills, Chittoor District.**

5500. SHRI S. PALAKONDRAYUDU: Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether there is any proposal with the Government to start a T.V. relay station at Harsley Hills in Chittoor district of Andhra Pradesh;

(b) whether the survey has been conducted; and

(c) if so, the probable date of setting up of the T.V. relay centre ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V.N. GADGIL) : (a) and (b). A scheme for replacement of the existing low power (100 w) TV Transmitter at Tirupatti in Chittoor district by a High Power (10 KW) TV Transmitter has been included in the VII Plan of Doordarshan. A suitable site for locating the proposed transmitter has not yet been identified.

(c) The normal lead time for setting up a High Power TV transmitter is 3-4 years. Subject to actual year-wise availability of resources, it is expected that the proposed transmitter would be commissioned towards the end of the VII Plan period.

**Verification of membership of unions
in Bhakra-Beas Management Board**

5501. PROF. NARAIN CHAND PARASHAR: Will the Minister of LABOUR be pleased to refer to the reply given to Unstarred Question No. 2061 on 5 August, 1985 regarding recognition of Bhakra Mazdur Sangh and state :

(a) whether the preliminary particulars preparatory to the conduct of verification of membership of unions operating in the Bhakra-Beas Management Board have been collected and examined;

(b) whether conduct of verification has been undertaken and if so, the findings thereof; and

(c) if not, the reasons for the delay and the likely date by which the verification would be conducted and necessary decision taken in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A. SANGMA) : (a) to (c). The Chief Labour Commissioner (Central) has been asked to undertake verification of membership of unions operating in the Bhakra Beas Management Board and complete the same expeditiously.

**Setting up of Labour Commission at
Port Blair**

5532. SHRI MANORANJAN BHAKTA: Will the Minister of LABOUR be pleased to state :

(a) whether Government are aware that a number of Central Government organisations are engaged in work in the Union Territory of Andaman and Nicobar Islands, particularly in construction work;

(b) if so, whether an office of the Labour Commissioner (Central) is proposed to be opened at Port Blair; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P. A. SANGMA) : (a) to (c). A component Officer of the Chief Labour Commissioner (Central)'s organisation is already based at Port Blair.

**Allocation of funds for medical
assistance to beedi workers**

5503. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of LABOUR be pleased to state :

(a) the details of the provisions made funds allocated for the benefit of beedi workers suffering from tuberculosis or other chronic diseases;

(b) if not, whether Government would consider extending some special medical aid to beedi workers; and

(c) if so, the allocation of funds for the welfare of the beedi workers during the 7th plan period ?